

desh to the Dandakaranya Development Authority as shown below:—

Government of Orissa

	<i>acres</i>
Umerkote Zone	20,593
Raigarh Zone	33,191
Malkangiri Zone	38,626
TOTAL	92,410

Government of Madhya Pradesh

Paralkote Zone	58,755
Pharasaon Zone	3,993
TOTAL	62,748

No land has been released after July 1961.

(c) 75% of land reclaimed is for allotment to displaced persons from camps in West Bengal.

(d) Lands in Pharasaon and Umerkote have been reclaimed. Reclamation work is in progress in Raigarh and Paralkote and is expected to be completed before the next monsoon. The area released in Malkangiri is still being surveyed in preparation for reclamation operations later. All reclamation in Dandakaranya is being carried out departmentally, by means of machinery.

U.K. Joining European Common Market

- 1425-F. { Shri S. M. Banerjee:
Shri Supakar:
Shrimati Renuka Ray:
Shri D. C. Sharma:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether any assessment has since been made regarding estimated loss of exports in case Great Britain joins European Common Market; and

(b) whether any final reply has been received from U.K. in this connection?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) and (b). An assessment of the repercussions, adverse or otherwise, on our exports consequent on Britain joining the European Community can

be made only when the precise terms of British memberships of the Community, which are currently under negotiation, are known.

Geneva Conference on Nuclear Test Ban

- 1425-G. { Shri Shree Narayan Das:
Shri Radha Raman:

Will the Prime Minister be pleased to state:

(a) the present position of the Geneva Conference on nuclear test ban; and

(b) whether the conference is meeting or is likely to meet to evolve an agreement between U.S.S.R. and the U.S.A. in this regard?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). The Conference on the Discontinuance of Nuclear Weapons Tests recessed on the 9th of September 1961. The Conference has now been resumed on the 28th of November, 1961. It is hoped that some agreement may be arrived at.

Indians in South Africa

- 1425-H. { Shri Ram Krishan Gupta:
Shrimati Ila Palchoudhuri:
Shri Ajit Singh Sarhadi:
Shri P. C. Boroosh:

Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 327 on the 10th August, 1961 and state the result of steps taken to negotiate with the Government of South Africa in regard to treatment of Indian nationals in South Africa?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): The Government of the Republic of South Africa did not respond to the request made by the Government of India to enter into negotiations with the latter on the question of treatment of persons of Indian origin in South Africa. The Government of India accordingly raised this issue again in the current